

Cold Storage in Karnataka

2229. SHRI V. SREENIVASA PRASAD:
SHRI M.V. CHANDRASHEKHARA MURTHY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received a proposal from the Government of Karnataka for setting up of a cold storage chain in the State:

(b) if so, whether the State Government has urged upon the Union Government to provide finance for the setting up of such cold storage to boost food processing; and

(c) if so, the reaction of the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) The Karnataka Government had sent a proposal for setting up of Cold Storage, Ice Plants etc. for strengthening the marketing of fish in the State.

(b) The State Government had requested the Centre to bear 75 per cent of the cost.

(c) The proposal was not found feasible.

Financial Performance of Public Sector Undertakings

2230. SHRISHRAVANKUMAR PATEL:
SHRI BASUDEB ACHARIA:

Will the PRIME MINISTER be pleased to state:

(a) whether the financial performance of Central public sector enterprises during 1991-92 is not encouraging as reported in the 'Statesman' dated May 11, 1992;

(b) if so, the names of public sector undertaking whose performance has declined during the above period and the extent thereof;

(c) the names of public sector undertaking whose performance has improved during the period and the extent thereof; and

(d) the quantum of internal resources generated by the various public sector undertakings during 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) to (d). The final accounts of the public sector enterprises are under preparation/audit. The position of financial and other aspects of the Central public sector enterprises for 1991-92 is due for submission to the Parliament in the form of Annual Survey only in the Budget Session 1993.

Listing of Shares of Public Sector Undertakings

2231. SHRI GURUDAS KAMAT:
SHRI SOBHANADRESWARA RAO VADEE:
SHRI GEORGE FERNANDES:

Will the PRIME MINISTER be pleased to state:

(a) whether the Unit Trust of India and the mutual funds had purchased the shares of various public sector undertakings after their disinvestment last year:

(b) if so, the details thereof:

(c) whether UTI and mutual funds have listed these shares on the stock exchanges; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) and (b). The names of

the Financial Institutions, Mutual Funds and Merchant Banks who have purchased the shares of various public sector undertakings from the Government during 1991-92 are given in the attached statement.

(c) and (d). The listing of the shares on the Stock Exchanges is to be done by the concerned public sector undertaking and not by the UTI and Mutual Funds.

STATEMENT

Details of Sale of Shares During 1991-92

| <i>Sl.No</i> | <i>Name of the Institution</i> | <i>No. of Shares</i> |
|--------------|--------------------------------|----------------------|
| 1. | Unit Trust of India | 57,44,16,900 |
| 2. | Canbank Mutual Fund | 3,07,14,300 |
| 3. | General Insurance Corpn. | 9,68,97,500 |
| 4. | Life Insurance Corpn. | 7,74,08,000 |
| 5. | LIC Mutual Fund | 1,11,21,600 |
| 6. | PNB Mutual Fund | 12,07,200 |
| 7. | SBI Mutual Fund | 2,85,19,500 |
| 8. | SBI Capital Markets | 84,60,300 |
| 9. | Indian Bank Mutual Fund | 28,66,500 |
| 10. | Bank of Baroda | 1,72,37,200 |
| 11. | Allahabad Bank | 62,01,100 |
| 12. | Canbank Financial Services | 30,68,400 |
| 13. | Corporation Bank | 59,54,200 |
| 14. | Bank of India Mutual Fund | 80,54,400 |
| Total | | 87,21,27,1000 |

National Renewal Fund

(a) whether the National Renewal Fund has been created;

2232. SHRI BASUDEB ACHARIA: Will the PRIME MINISTER be pleased to state:

(b) whether the modalities of operating